

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1757
ANSWERED ON:01.08.2003
INDIAN JUDICIAL SERVICE
V.S. SIVAKUMAR

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government propose to introduce Indian Judicial Service in the Judicial Department;
- (b) if so, the details thereof; and
- (c) when it is likely to be introduced?

Answer

MINISTER OF STATE FOR LAW AND JUSTICE (SHRI P.C. THOMAS)

(a) to (c) No, Sir. There is no such proposal to introduce Indian Judicial Service in the Judicial Department. However, the Law Commission of India, the Supreme Court of India in All India Judges Association Case (W.P. No.1022/89) and the First National Judicial Pay Commission have recommended creation of All India Judicial Service. On the other hand, the National Commission to Review the Working of the Constitution, in its report, recommended that the formation of All India Judicial Service would not be a better alternative to the existing system.